**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**
**Company Appeal(AT) (Insolvency) No. 203 of 2020**

**IN THE MATTER OF:**

**Committee of Creditors of Educomp Solutions Ltd. ...Appellant**

**Vs**

**Ebix Singapore Pte. Ltd. & Anr. ....Respondents**

**Present:**

**For Appellant:** **Mr. Arun Kathpalia, Sr. Advocate along with Ms. Misha, Advocate.**

**For Respondents:** **Mr. Sumesh Dhawan, Advocate for Directors.**

**Ms. Anisha Mahajan, Advocate for Respondent No. 2.**

**O R D E R**

**16.03.2020** For filing of Rejoinder of the Appellant, at request, the matter is adjourned to **15th April, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

*Akc/Nn*